

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Pursuant to the recommendations of the 'Committee to consider requests related to Cadre Change as per amended rules 41(1) of Chapter VIII (Miscellaneous) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules-2012 (All Districts) vide its minutes dated 31.01.2026, the cadre of Sh. Naveen Gupta S/o Shri Yash Pal Gupta, EC- 99542366 is hereby changed on his request from *Personal Assistant* to *Judicial Assistant* with immediate effect.

Note: The seniority of the official will be determined in the changed cadre as per Rule 24(8) of DDCE Rules-2012.

Alkhandal

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

35081-092

No. _____/Admn.I/CadreChange.(C)/2026

Dated, 29 APR 2026

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
2. The DDO/A.A.O., Accounts Branch, North-East District, Karkardooma, Delhi.
3. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branch.
4. The Branch-In-Charge, Recruitment Cell (HQs), THC, Delhi.
5. P.S. to the Ld. Principal District & Sessions Judge (HQs)
6. The Dealing Official, Personal File Seat, Admn.-I& II (C), THC, Delhi.
7. The Dealing Official, Transfer & Posting seat, Admn.-I (C), THC, Delhi.
8. The Dealing Official, ACR Cell, Central, THC, Delhi.
9. The Dealing Official, LAYERS Seat for uploading on LAYERS.
10. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.
11. The official concerned.

Alkhandal

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi